

**In The Central Administrative Tribunal,
Jaipur Bench, Jaipur**

OA/TA/MP. No. 27/95 /199 of 194/94

Gopi Singh

Versus UOD

Date of Order	Orders
<u>8-2-95</u>	Mr. Ajay Upadhyay - Counsel for the applicant Mr. V. S. Gaurjani - Counsel for the respondent D. B. not formed today. Be listed before D. B. on <u>16/2/95</u> <i>[Signature]</i> Dy. Registrar C.A.T. Jaipur Bench
<u>16-2-95</u>	Sh. A. C. Upadhyay, counsel for applicant. Sh. V. S. Gaurjani, counsel for respondent. The learned counsel for the applicant seeks permission to withdraw this application. Permission is granted. The case is dismissed as withdrawn. <i>[Signature]</i> (O.P. Sharma) may <i>[Signature]</i> (Gopal Krishna) (M.T.) Central Administrative Tribunal Jaipur Bench, JAIPUR Certified That No Proper Action is Required To Be Taken As The Case is Fit For Consignment To Record. <i>[Signature]</i> Dealing Asst. Record Section Officer Digit No. M. Keeper (Judicial)

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